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Title : Regarding handing over of slips for treating Matters Under Rule 377 as laid.

MADAM SPEAKER: Hon. Members, the matters under Rule 377 shall be laid on the Table of the House. The Members who have been permitted to raise matters under Rule 377 today and are desirous of laying them may personally hand over the slips at the Table of the House immediately. Only those matters shall be treated as laid for which slips have been received at the Table, the rest will be treated as lapsed.

As slips from Shri Harsh Vardhan, Shri S.S. Ramasubbu, Shri Jagdambika Pal, Shrimati Yashodhara Raje Scindia and Shri A. Sampath have been received, matters raised by these hon. Members will become part of the record.

...(Interruptions)

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